



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

**MA 62/1413/2020
In
TA No. 062/1476/2020**

Thursday, this the 08th day of October, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Tajamul Ahmad Dar S/o Gh. Nabi Dar R/o Sail Tehsil Beerwah, District Budgam Kmr.
2. Suhail Nazir Ahmad Bhat, S/o Nazir Ahmad Bhat, R/o Goripora Darpora Sopore, District Baramulla Kmr.
3. Rauoof Rashid Bhat S/o Abdul Rashid Bhat R/o Hangul Buch District Kulgam.
4. Hanan Shakeel S/o Shakeel Ahmad R/o Kansipora District Baramulla, (Petitioner No.1 to 4 are qualifying Bsc Anesthesia Technology).
5. Zakir Hussain Bhat S/o Mohd. Ramzan Bhat R/o Sranboo District Kulgam (petitioner No. 5 is qualifying Bsc Medical Lab. Technology).

.....Applicants

(Advocate: Mr. Qazi Ayaz)

Versus

1. State of J&K through Commr/Secretary to Govt. Health & Medical Education Deptt. Civil Sectt., Jammu/Srinagar.
2. Director Health Services Kashmir, Srinagar.
3. Principal Govt. Medical College, Baramulla Kashmir.
4. Principal, Govt. Medical College Anantnag Kashmir.
5. Chairman J&K Service Selection Board Jammu/Srinagar.
6. Secretary J&K Service Selection Board, Jammu/Srinagar.

.....Respondents

O R D E R

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

1. Learned counsel for the applicant submits that he may be allowed to withdraw the M.A.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present M.A.
3. Accordingly, the M.A is dismissed as withdrawn and T.A. is also dismissed. No costs.

(Mr. Pradeep Kumar)
Member(A)

(Rakesh Sagar Jain)
Member (J)

Manish/-